

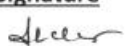
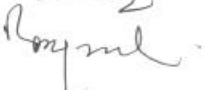
Allahabad Bench

CP No.(IB) 20/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2019

NAME OF THE COMPANY: Punjab National Bank V/s Kunj Forgings Pvt Ltd

SECTION OF I & B CODE: 7 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ashok K Gupts	RP		
2.	Anil Kansl. AGM	PNB AGM	PNB	
3.	R.P. Agarwal	Adv.	Resp	

CP No.(IB) 20/ALD/2018

Sh. Ashok K Gupta, R.P and Sh. Anil Kansl. AGM for the PNB and Sh. R.P Agarwal, Advocate for the Respondent are present.

Respondent filed proof of service of copy of this order on the financial creditor and RP.

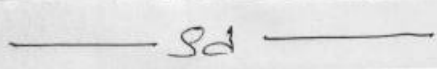
Respondent filed affidavit giving status of the CIRP process.

In view of the orders passed by the Hon'ble Supreme Court and Hon'ble NCLAT, remanding the matter to NCLT CIRP cannot go on.

Learned counsel for the Financial Creditor and Respondent requested time for hearing.

List the matter on 14th March, 2019.

Dated: 31.01.2019


SAROJ RAJWARE,
MEMBER (T)


BIKKI RAVEENDRA BABU,
MEMBER (J)